

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 36

Dated Guwahati, the 23rd July, 2015

The Gauhati High Court is pleased to direct the Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh, attending National Judicial Academy (NJA) programmes, to submit a report in brief on the field of their exposure, along with their ideas and suggestions, for strengthening the judicial system.

By Order,

Sd/- B.K. Chetri
REGISTRAR (JUDICIAL)

Memo No.HC. III -06/ 2015/ 1669-1681 / G dated Guwahati, the 23rd July, 2015
Copy to :-

1. The Registrar, (Vig./ Admn.), Gauhati High Court, Guwahati.
2. The Registrar -cum-Pvt. Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
4. The District and Sessions Judge, _____ District, Assam. *He is requested to circulate the order amongst all Judicial Officers under his Judgeship.*
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
9. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____ Gauhati High Court, Guwahati.
11. The Court Manager, Gauhati High Court, Guwahati.
12. The Court Officer, No.1, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR (JUDICIAL)

23/7/15